

By E-Mail/Speed Post/ Special Messenger  
**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-06/ 423 /2024/A**

From :- Shri Utpal Rajkhowa  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The Legal Remembrancer, Assam  
Cum Secretary to Govt of Assam  
Judicial Department  
Dispur, Guwahati-6

Sub:- Dated Guwahati, the 12<sup>th</sup> January, 2024  
Ref:- **Permission to avail Leave Travel Concession (LTC)**  
Letter, dated 10.01.2024

Sir,

With reference to the above, I am directed to inform you that Shri Bidyut Medhi, Joint Secretary, Judicial Department, Dispur, Guwahati has been allowed to avail LTC for the block period of 2022-2025, to travel to Kashmir (from Gulmarg to Srinagar, Pahalgam and Gulmarg, Kashmir and return) along with his wife Smti. Moitrayee Deka (Subject to fulfilling criteria as dependent family member), w.e.f. 12.01.2024 to 16.01.2024, by the shortest possible route, as per existing Rules.

Shri Medhi, may be informed accordingly.

Thanking you,

Yours faithfully,

sdf

**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-06/424-427 /2024/A**. Dated 12<sup>th</sup> January, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Bidyut Medhi, Joint Secretary, Judicial Department, Dispur, Guwahati-6 for information, with reference to his letter, dated 10.01.2024.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

12/1/24

**REGISTRAR (VIGILANCE)**

12/01/24